

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
UNSTARRED QUESTION NO.1396
ANSWERED ON 06.12.2024

NEW RAILWAY LINE BETWEEN KADAPA AND BENGALURU

1396 SHRI MEDA RAGHUNADHA REDDY:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether there are any proposals for a new Railway Line between Kadapa, Andhra Pradesh and Bengaluru; and
- (b) if so, the details thereof?

ANSWER

MINISTER OF RAILWAYS, INFORMATION&BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) and (b) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) AND (b) OF UNSTARRED QUESTION NO.1396 BY MEDA RAGHUNADHA REDDY ANSWERED IN RAJYA SABHA ON 06.12.2024 REGARDING NEW RAILWAY LINE BETWEEN KADAPA AND BENGALURU

(a) and (b) Kadapa-Bangalore (268 km) project was sanctioned on cost sharing basis with Government of Andhra Pradesh. Anticipated cost of the project is Rs.2706 crore. An expenditure of Rs.359 cr has been incurred upto March 2024 and 21 km long Kadapa-Pendlimarri section has been commissioned.

Government of Andhra Pradesh had consented for sharing 50% cost of the project. Till Mar-24, Government of Andhra Pradesh has deposited only Rs.190 crore towards their share in project.

Further, as per request of Government of Andhra Pradesh Survey for new alignment between Muddanuru – Pulivendula – Mudigubba – Sri SatyaSaiPrashantiNilayam (110 kms) has been sanctioned and the alignment passes through YSR (Kadapa) District.

Railway projects are sanctioned on the basis of remunerativeness, traffic projections, last mile connectivity, missing links and alternate routes, augmentation of congested/saturated lines, demands raised by State Governments, Central Ministries, Members of Parliament, other public representatives, Railway's own operational requirement, socio-economic considerations etc. depending upon throwforward of ongoing projects and overall availability of funds.
